

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL,
JAIPUR BENCHES,"A" JAIPUR

डा० एस. सीतालक्ष्मी, न्यायिक सदस्य एवं श्री राठोड कमलेश जयन्तभाई, लेखा सदस्य के समक्ष
BEFORE: DR. S. SEETHALAKSHMI, JM & SHRI RATHOD KAMLESH JAYANTBHAI, AM

आयकर अपील सं./ITA No. 69/JP/2024
निर्धारण वर्ष/Assessment Year : N.A.

Brahman Samaj C/o Shri R.S. Poonia,CA D-82-B, Siwad Area, Krishna Nagar, Bapu Nagar, Jaipur	बनाम Vs.	The ITO Ward- 7(1) Jaipur
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: AAEAB 8067 D		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri R.S. Poonia,CA
राजस्व की ओर से / Revenue by: Shri Arvind Kumar, CIT-DR

सुनवाई की तारीख / Date of Hearing : 18/06/2024
उदघोषणा की तारीख / Date of Pronouncement: 18 /06/2024

आदेश / ORDER

PER: RATHOD KAMLESH JAYANTBHAI, AM

This appeal by the assessee is directed against the order of the ld. CIT(E), Jaipur dated 19-05-2023 in the matter of Section 12AB (1)(b) of the Income Tax Act, 1961.

2.1 During the course of hearing, the ld. AR of the assessee has prayed for withdrawal of the appeal for which ld. DR has no objection. Hence, we allow to withdraw the appeal.

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3. In the result, the appeal of the assessee is dismissed as withdrawn as pronounced in the open Court on 18-06-2024.

Sd/-

(डा० एस. सीतालक्ष्मी)
(Dr. S. Seethalakshmi)
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:- 18/06/2024

*Mishra

Sd/-

(राठोड कमलेश जयन्तभाई)
(Rathod Kamlesh Jayantbhai)
लेखा सदस्य / Accountant Member

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. The Appellant- Brahman Samaj, Jaipur .,
2. प्रत्यर्थी / The Respondent- The ITO, Ward- 7(1), Jaipur .
3. आयकर आयुक्त / The Id CIT
4. आयकर आयुक्त(अपील) / The Id CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File (ITA No. 69/JP/2024)

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar